

स्कीमें, उनमें शामिल गांव तथा मध्य प्रदेश को उपलब्ध कराई गयी धनराशि का विवरण नीचे दिया गया है:—

वर्ष	स्कीमों की संख्या	उपलब्ध कराई गई धन-राशि (करोड़ ₹)	शामिल गांव
1993-94	187	122.21	674 गांव, 1069 हरिजन बस्तियां और 1345 हेमलेट
1994-95	241	161.58	652 गांव 1213 हरिजन बस्तियां और 793 हेमलेट

(ख) योजना आयोग प्रत्येक वर्ष राज्यों के प्रस्तावों के अनुसार ग्रामीण विद्युतीकरण के लिए धन का आवंटन करता है। वर्ष 1993-94 और 1994-95 के दौरान मध्य प्रदेश बिजली बोर्ड ने प्रत्येक वर्ष 250 ग्रामों के विद्युतीकरण के लक्ष्य की तुलना में क्रमशः 751 और 1019 गांवों के विद्युतीकरण की सूचना दी थी।

(ग) वर्तमान परिभाषा के अनुसार यदि गांव की गजब सीमा में बिजली का किसी भी कार्य के लिए उपयोग किया जा रहा हो तो उस गांव को "विद्युतीकृत" माना जाता है।

(घ) सूचना एकात्र की जा रही है और सभा फटल पर रख दी जाएगी।

Setting up of Oil Refineries

78. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up some oil refineries during the Eighth Five Year Plan; if so, the details thereof;

(b) whether Hindustan Petroleum Corporation Limited (HPCL) has been entrusted with the task of setting up those oil refineries; and

(c) if so, the places identified by the HPCL to set up those Oil refineries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BALLU): (a) to (c) New Refineries projects to be set up/under implementation by PSUs/ JVCs during the 8th Plan period in Public/Joint Sector are as follows:-

Name of the Refinery

Public Sector

1. Panipat Refinery
2. Numaligarh Refinery
3. Crude distillation unit at Narimanam (Already Commissioned)

Joint Sector

1. Mangalore Refinery and Petrochemicals Limited by HPCL and M/s. Indian Rayon & Industries Limited. (Partly Commissioned).

2. Eastern India Refinery, as a joint venture of Indian Oil Corporation and Kuwait Petroleum Corporation.

3. Western India Refinery as a joint venture of HPCL & Oman Oil Company.

4. Central India Refinery at Bina as a joint venture between BPCL and Oman Oil Company.

Government has also granted Letter of Intent for setting up of refineries in Joint Venture as under:—

(i) Setting up of a refinery in UP by BPCL and Shell International.

(ii) Setting up of a refinery in Punjab by HPCL and Saudi Aramco.

Setting up of Food Processing Industries

79. SHRI MOHINDAR SINGH KALYAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) what are the details of the programme for setting up of food processing industries in the country during the last three years, State-wise;

(b) the assistance/grants provided by Government in this regard; and

(c) the progress made so far in this regard and the effective measures being taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (c) All food processing industries are dclcnscd except for brewing and distillation of alcoholic beverages and those items reserved for Small Scale Sector. In the case of dclcnscd industries only an Industrial Entrepreneur Memoranda (IEM) is required to be filed. From August, 1991 to March, 1996, 3573 Industrial Entrepreneur Memoranda envisaging an investment of over Rs. 43,429 crores involving an employment of 5.93 lakh persons have been filed. The Statewise information is at Statement-I (*see below*).

However, for setting up of food processing industries in Joint Venture/ 100% Export Oriented Unit/Foreign Collaboration etc. approvals arc granted by the Government/Reserve Bank of India. From August, 1991 to March, 1996, 815 proposals involving an investment of Rs. 11,418 crores and

employment of 1.95 lakhs persons have been approved by the Government. Statewise details of the proposals approved arc at Statement-II (*see below*).

Out of the IEMs filed 454 have been implemented and the Statewise details arc at Statement-III (*see below*).

Out of the approvals 113 have already been implemented as per details at Statement-IV (*see below*).

The Ministry of Food Processing Industries does not set up any food processing unit directly in any State. However, for promotion of food processing industries in the country various policy measures and incentives including fiscal incentives have been provided by the Government. Under the developmental Plan Schemes of the Ministry, financial assistance is provided to State Government Organisations/Joint Sector Companies/Voluntary. Organi sations/Cooperatives etc. The details of various steps taken by the Government to assist in the promotion of the food processing industries arc indicated at Statement-V.

Statement-I

State-wise summary of IEMs Filed upto March '96

(Rs. in thousands)

Sl. No.	Name of the State	No. of IEMs Filed	Proposed Employment	Proposed Investment
1.	Andhra Pradesh	247	50010	20505898
2.	Assam	4	205	1899300
3.	Bihar	25	2193	2262790
4.	Gujarat	273	40164	36156619
5.	Haryana	386	64743	34957067
6.	Himachal Pradesh	39	5853	2891000
7.	Jammu & Kashmir	10	986	317403
8.	Karnataka	86	10131	10536673
9.	Kerala	40	5519	9043633
10.	Madhya Pradesh	321	48279	29391823
11.	Maharashtra	500	78311	100715025
12.	Manipur	0	0	0
13.	Meghalaya	1	50	50000
14.	Nagaland	1	140	8400
15.	Orissa	17	3195	1154214
16.	Punjab	287	74472	32677083
17.	Rajasthan	322	47859	34653660
18.	Tamil Nadu	146	17484	9107081

Sl. No.	Name of the State	No. of IEMs Filed	Proposed Employment	Proposed Investment
19.	Tripura	0	0	0
20.	Uttar Pradesh	673	118968	91785141
21.	West Bengal	103	15399	12840035
22.	Sikkim	1	85	16000
23.	Andman Nikobar	1	260	45000
24.	Arunachal Pradesh	0	0	0
25.	Chandigarh	3	436	99265
26.	Dadar & Nagar Haveli	13	735	502402
27.	Delhi	42	3861	913388
28.	Daman & Diu	9	588	157100
29.	I M & A Islands	0	0	0
30.	Mizoram	0	0	0
31.	Pondicherry	14	1585	702778
32.	Goa	9	1311	903475
		GRAND TOTAL	592822	434292249

Statement-II

State-wise details of proposals approved upto March '96

(Rs. in crores)

Sl. No.	Name of the State	No. of Proposals	Total Project Cost	Foreign Investment		Employment	
NRI OTHERS TOTAL							
1.	Andhra Pradesh	147	1492	100	83	183	20521
2.	Assam	1	14	—	1	1	347
3.	Bihar	6	31	—	1	1	483
4.	Gujarat	40	360	21	78	99	5268
5.	Haryana	73	607	54	26	80	8156
6.	Himachal Pradesh	19	351	26	66	92	2251
7.	Jammu & Kashmir	4	38	—	—	—	400
8.	Karnataka	40	243	7	39	46	4470
9.	Kerala	43	213	3	24	27	3870
10.	Madhya Pradesh	24	416	12	14	26	3441
11.	Maharashtra	139	1927	55	443	498	49712
12.	Manipur	—	—	—	—	—	—
13.	Meghalaya	—	—	—	—	—	—
14.	Nagaland	—	—	—	—	—	—
15.	Orissa	6	31	1	—	1	644
16.	Punjab	18	528	4	224	228	27848
17.	Rajasthan	43	304	14	9	23	16663
18.	Tamil Nadu	63	839	5	447	452	8267
19.	Tripura	1	2	—	1	1	80
20.	Uttar Pradesh	62	1090	13	348	361	7849
21.	West Bengal	19	248	3	20	23	3080
22.	Sikkim	1	10	—	—	—	100
23.	Andaman Nikobar	4	28	1	—	1	60
24.	Arunachal Pradesh	—	—	—	—	—	—
25.	Chandigarh	1	13	1	—	1	960

Sl. No.	Name of the State	No. of Proposals	Total Project Cost	Foreign Investment			Employment
				NRI	OTHERS	TOTAL	
26.	Dadra & Nagar Haveli	2	1	—	—	—	42
27.	Delhi	4	31	—	—	—	311
28.	Daman & Diu	7	50	—	—	—	649
29.	L M & A Islands	—	—	—	—	—	—
30.	Mizoram	—	—	—	—	—	—
31.	Pondicherry	2	13	—	—	—	692
32.	Goa	19	488	13	14	27	2902
33.	Location not Specified/Units in more than one Location	27	2050	32	1213	1245	25770
TOTAL		815	11418	365	3051	3416	194836

Statement-III

State-wise summary of IEMs (implemented) (01/08/91-31-3-96)

(Rs. in thousands)

Sl. No.	Name of the State	No. of IEMs Filed	Proposed Employment	Actual Investment
1.	Andhra Pradesh	45	5097	1713848
2.	Assam	0	0	0
3.	Bihar	1	108	61980
4.	Gujarat	73	7117	14921046
5.	Haryana	24	2692	677079
6.	Himachal Pradesh	2	355	203914
7.	Jammu & Kashmir	1	30	3455
8.	Karnataka	7	604	351070
9.	Kerala	2	70	20930
10.	Madhya Pradesh	64	7480	3957344
11.	Maharashtra	89	10722	11762229
12.	Manipur	0	0	0
13.	Meghalaya	0	0	0
14.	Nagaland	0	0	0
15.	Orissa	2	403	40100
16.	Punjab	24	11842	1756559
17.	Rajasthan	19	2969	1789407
18.	Tamil Nadu	22	1571	903050
19.	Tripura	0	0	0
20.	Uttar Pradesh	70	9196	16462829
21.	West Bengal	2	1010	110000
22.	Sikkim	0	0	0
23.	Andman Nikobar	0	0	0
24.	Arunachal Pradesh	0	0	0
25.	Chandigarh	0	0	0
26.	Dadar & Nagar Haveli	0	0	0
27.	Delhi	2	105	0
28.	Daman & Diu	1	60	10000
29.	L M & A Islands	0	0	0

Sl. No.	Name of the State	No. of IEMs Filed	Proposed Employment	Actual Investment
30.	Mizoram	0	0	0
31.	Pondicherry	0	0	0
32.	Goa	4	348	56825
GRAND TOTAL		454	61779	54807165

Statement-IV

Sector-wise details of implemented projects of FC/IL/EOU upto March 1996

Sector	No. of Units	Total Project Cost (Rs. In Lakhs)	Total Foreign Equity (Rs. In Lakhs)	Direct Employment (Persons)
F & VP	34	25573.00	2996.00	9466
Consumer	12	41567.00	32333.00	43212
Fish Processing	35	38521.00	2138.00	2375
Milk & Milk Product	2	29150.00	28481.00	800
Grain Milling	8	24568.00	20892.00	580
Fermentation	8	9320.00	6220.00	1053
Meat & Meat Product	14	12142.00	891.00	2001
GRAND TOTAL	113	130841.00	93951.00	59487

Statement V

Details of various steps taken by the Government for Promotion of Food processing Industries

- (i) Declaration of most food processing industries as high priority.
- (ii) Delicensing all food processing industries except brewing and distillation of alcoholic beverages and those items reserved for small scale sector.
- (iii) Promoting domestic/foreign/NRI investment.
- (iv) Providing fiscal reliefs by reducing or eliminating excise duties in many food products.
- (v) Providing duty relief in excise and customs for food processing industries.
- (vi) Networking with State Governments and assisting Nodal Agencies identified by the State Governments through Plan Schemes.

- (vii) Propagation of the concept of backward linkages.
- (viii) Extension of assistance for promotion of post-harvest infrastructure, cold chain etc.
- (ix) Extending assistance for establishment of Food Processing and Training Centres for propagating technology for developing entrepreneurship in the rural areas. Assistance extended so far covers 179 such centres.
- (x) Public and private sectors are viewed as complementary for all round planned development. Increasing emphasis is being placed on individual effort and private initiatives.
- (xi) Operating various plan schemes for promoting food processing industries.